

Clarifying reply the given on 13.12.91  
to discussion under Rule 193 re.

*Deterioration in Law and Order situation*

tries have spent crores and crores of rupees and they have got a potential to employ nearly, 1,000 workers.

The then Chief Secretary Shri Deshmukh and the Additional Chief Secretary of Central Government – under whose Chairmanship, a Committee was constituted – have visited the site and they have cleared it. Yet, this notification is not being withdrawn. I request the Government to withdraw it and it will be very much detrimental to all these industries.

One more point that has to be noted is this. Gujarat, Karnataka, Kerala, Andhra Pradesh, Orissa, West Bengal, etc. have a substantial coastal line; but no such prohibitory notification banning industrial development has been issued. It is only effective in Ratnagiri–Konkan area. Therefore, through you, Sir, I urge upon the Government to reconsider the matter and withdraw the notification as early as possible.

[Translation]

SHRINATHU RAM MIRDHA (Nogaur): Mr. Deputy Speaker Sir, Shri Dau Dayal Joshi, M.P. from Kota constituency raised the issue of famine in Rajasthan. He has demanded that more wheat and rice should be supplied to Rajasthan. For your information, I would like to point out that the distribution system in Rajasthan has come to a standstill. Most of the co-operative societies and panchayats, which have handling the distribution system in the villages have been dissolved, therefore, there is no distribution arrangements in the villages of Rajasthan. Democratic norms are openly being violated there. A huge amount of Rs. 600 crore— (Interruptions) I speak occasionally. Let me say. (Interruptions) What will you do if you get quota. Will you sell it in black market? (Interruptions)

SHRI RAJENDRA AGNIHOTRI

(Jhansi): Mr. Deputy Speaker Sir, it is a State subject. Can it be raised here? (Interruptions)

SHRI NATHU RAM MIRDHA: All right. It is the State subject. Rule the State according to your own wish, but I am telling the facts. (Interruptions) You require more wheat but you do not supply it in the villages at all. There is famine but till now the State Government has not started any relief programme. There are no village panchayats. There is no functioning in the villages. If you go on demanding more and more quota and will do nothing in the State, then I will definitely speak in the House on this issue.

13.05 hrs.

#### PAPERS LAID ON THE TABLE

##### Tenth Annual Report of the Minorities Commission etc.

[Translation]

THE MINISTER OF WELFARE (SHRI SITA RAM KESARI): Mr. Speaker Sir, I beg to lay on the table a copy each of the following papers:

1. (i) A copy of tenth Annual Report (Hindi and English Versions) of the Minority Commission for the period from 1st April 1987 to the 31st March 1988.
- (ii) A copy of an Explanatory Note (Hindi and English Versions) in regard of the above report.
- (iii) A copy of Memorandum (Hindi and English Ver-

sions) of the Action taken on the above report.

2. A statement (Hindi and English Versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library See. No. L.T. 986/91]

**Annual Report and Review on the Working of Film and Television Institute of India, Pune for the year 1991-91 etc.**

[English]

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): I beg to lay on the Table—

- (1) A copy of the Annual Report (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1990-91.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Film and Television Institute of India, Pune, for the year 1990-91.
- (3) A copy of the Annual Accounts (Hindi and English versions) of the Film and Television Institute of India, Pune, for the year 1990-91 together with Audit Report thereon. (Placed in Library See. No. L.T. 987/91)

- (i) A copy of the Annual Re-

port (Hindi and English versions) of the Children's Film Society, India, New Delhi, for the year 1990-91 along with Audited Accounts.

- (ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Children's Film Society, India, New Delhi, for the year 1990-91. [Placed in Library, See. No. L.T.-988/91]

**Annual Report of the Centre for Development of Telematics for the year 1989-90**

THE DEPUTY MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI P.V. RANGAYYA NAIDU): On behalf of Shri Rajesh Pilot, I beg to lay on the Table a copy of the Annual Report (Hindi and English versions) of the Centre for Development of Telematics for the year 1989-90 along with Audited Accounts. [Placed in Library, See. No. LT-989/91]

**Annual Report and Review on the Working of North Eastern Electric Power Corporation Shilong for the Year 1990-91**

THE MINISTER OF STATE OF THE MINISTRY OF POWER AND NONCONVENTIONAL ENERGY SOURCES (SHRI KALP NATH RAI): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) (i) Review by the Government on the working of the North Eastern Electric Power Corporation Lim-